

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: the 04th March, 2023

No. 137 A : The following Officers named in column no. 2 of the table given below are hereby transferred and posted as District and Sessions Judges at the stations mentioned in column no. 3 of the table against their respective names and in chain as indicated in column no. 4 of the table given below :

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the station where the officer has been transferred.	Chain of Transfer
1.	2.	3.	4.
1.	Sri Dharmendra Kumar Jaiswal District and Sessions Judge, Lakhisarai.	Supaul	Vice Sri Shashi Bhushan Prasad Singh, since transferred.
2.	Sri Birendra Kumar Mishra, Principal Judge, Family Court, Katihar.	Saran at Chapra	Vice Sri Ram Lal Sharma, since transferred.
3.	Ms. Shilpee Soniraj, Principal Judge, Family Court, Jehanabad.	Lakhisarai	Vice Sri Dharmendra Kumar Jaiswal.

**By order of the High Court,
Sd/- R.P. Mishra
Registrar General**

Memo No. 15544-15568 /A. D. Apptt., Patna, the 04th March, 2023

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Sri Dharmendra Kumar Jaiswal, District and Sessions Judge, Lakhisarai / Sri Birendra Kumar Mishra, Principal Judge, Family Court, Katihar / Ms. Shilpee Soniraj, Principal Judge, Family Court, Jehanabad / the District and Sessions Judge, Lakhisarai / the District and Sessions Judge, Katihar / the District and Sessions Judge, Saran at Chapra / the District and Sessions Judge, Jehanabad / Registrar (Vigilance), Patna

High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. Statistical Section, Patna High Court, Patna/ S.O. A.D. Misc. Section, Patna High Court, Patna / S.O. Vigilance Cell, Patna High Court, Patna / S.O. Legal Cell, Patna High Court, Patna / S.O. Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna, for information and necessary action.

The officer named at serial no. 1 is directed to make over charge of his present assignment in consultation with Sri Shashi Bhushan Prasad Singh, District and Sessions Judge, Supaul and to join his new assignment soon thereafter.

The officer named at serial no. 2 is directed to make over charge of his present assignment in consultation with Sri Ram Lal Sharma, District and Sessions Judge, Saran at Chapra, and to join his new assignment soon thereafter.

The Officer named at serial no. 2 is directed to make over charge of her present assignment in consultation with Sri Dharmendra Kumar Jaiswal, District and Sessions Judge, Lakhisarai and to join her new assignment soon thereafter.

By order of the High Court,


Registrar General